NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 24(ND)2013 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 3.08.2016

NAME OF THE COMPANY:

M/s. Jhankar Benquets Pvt. Ltd.

Vs

M/s. Vista Hospitality Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the

Companies Act 2013

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

(1) P. Nagesh Advocate Respondents 3 Shrely

(2) Shuth Segman Advocate Respondents

Order

The learned counsel for the parties have requested for short adjournment.

List on 23rd August 2016.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(S.K. MOHAPATRA)

MEMBER (T)

(A.K. Arora) 3.8.2016